GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 952 ANSWERED ON 13/12/2022

PMGSY IN MAHARASHTRA

952. SHRI SADASHIV KISAN LOKHANDE:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has received any proposal for approval of construction of rural roads under Pradhan Mantri Gram Sadak Yojana (PMGSY) in Maharashtra, especially Shirdi Parliamentary Constituency in Ahmednagar district during last three years and if so, the details thereof;
- (b) whether requests from public representatives have also been received in this regard during August, 2022; and
- (c) if so, the details thereof along with the progress made in this regard as on date?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

- (a) The State of Maharashtra has already been sanctioned full entitlement under Pradhan Mantri Gram Sadak Yojana (PMGSY-I&II). The State has been allocated 6,550 Km road length under PMGSY-III and the road length of 2,925.90 Km has already been sanctioned. Further, the proposal of 560 roads for a length of 3,403.25 km was received from the State which included the proposals of Shirdi Parliamentary Constituency also.
- (b) & (c) Yes Sir, a request was received from Shri Sadashiv Kisan Lokhande, Hon'ble Member, Lok Sabha on 05th August, 2022 regarding inclusion of road works of Shirdi parliamentary constituency. The road works have been taken up for consideration, as per the procedure laid down in the programme guidelines.
